

CCA NO.56/05

IN

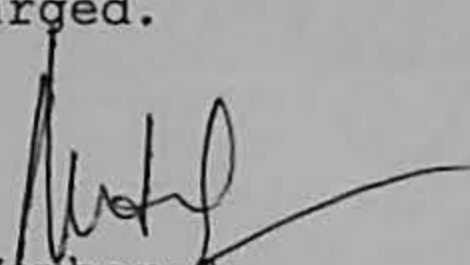
O.A. No.894/99


04.04.2006

HON'BLE MR. K.B.S. RAJAN, J.M.
HON'BLE MR. A. K. SINGH, A.M.

Shri D. Tiwari, holding brief of Shri
S. Dwivedi, counsel for the applicant.
Shri A. K. Gaur, counsel for the
respondents.

In view of the compliance report
filed on behalf of respondents which are
to the full satisfaction of the counsel
for the applicant, the Contempt petition
is dismissed and notices issued are
discharged.


Member-A


Member-J

/ns/